

अण्डमान तथा



निकोबार राजपत्र

ANDAMAN AND NICOBAR GAZETTE

असाधारण

EXTRAORDINARY

प्राधिकार से प्रकाशित

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No. 77, Port Blair, Wednesday, June 28, 1972/Asadha 7, 1894

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ANDAMAN AND NICOBAR ADMINISTRATION  
CHIEF COMMISSIONER'S SECRETARIAT

NOTIFICATION

*Port Blair, the 28th June, 1972/Asadha 7, 1894.*

No. 95/72/81-15/72-J. (1)—In exercise of the powers conferred by sub-section (1) of section 3 of the Andaman and Nicobar Islands (Protection Aboriginal Tribes) Regulation, 1956 (Regulation 3 of 1956) the Chief Commissioner, Andaman and Nicobar Islands, hereby makes the following amendment to Notification No. ANPATR/3(1) I dated the 2nd April, 1957 and published in Andaman and Nicobar Gazette, Extraordinary No. 3 dated the 2nd April, 1957, as subsequently amended, namely.

AMENDMENT

In the said notification as subsequently amended, in clause (c), the following shall be added as item No. (viii), namely:—

“(viii) Strait Island”.

HAR MANDER SINGH,  
*Chief Commissioner,*

*Andaman and Nicobar Islands*

By order and in the name of the Chief Commissioner.

P. G. BALARAMAN NAIR,  
*Assistant Secretary (CC).*